

All Communications Should be  
Addressed to Registrar General  
by Designation and not by Name

(P.H.C. Sch. 1-6)

संख्या/No. 37024-60/A.D. (Apptt.)  
P.F. (i) XIX-80-2016

प्रेषक:

विधु भूषण पाठक  
महानिबन्धक,  
उच्च न्यायालय, पटना

Fax No. : 0612-2504088

Ph. : Office – P.B.X.- 2504071-73, 75, Ext.-601  
2505318-19, 21

Off. : 0612-2504111

FROM:

**BIDHU BHUSHAN PATHAK**  
Registrar General,  
HIGH COURT OF JUDICATURE AT PATNA

To,

All the District & Sessions Judges of Bihar.

Dated, Patna the 25<sup>th</sup> May, 2017

**Sub :** Regarding temporary engagement of Nyaya Mitra for District Facilitation Centre in 227 selected districts from amongst the local retired judicial / executive officers by the Department of Justice, Government of India.

Sir,

I am directed to send herewith a copy of letter No. A2J/NEJK01/2013 Pt, dated 12.05.2017 along with its enclosures, on the subject noted above received from the Department of Justice, Ministry of Law and Justice, Government of India for the purpose of information to the eligible retired judicial officers residing in your judgeship and also for getting them pasted on the Notice Boards.

Yours faithfully

Registrar General

1169

27.05.17  
He file.

Seen

to D.J.  
He file.  
21.5.17



सत्यमेव जयते

S.C. Bamma  
Joint Secretary  
Telefax: 011-23381496  
Email ID: js.ecourts-doj@gov.in

भारत सरकार  
विधि और न्याय मंत्रालय  
न्याय विभाग

जैसलमेर हाउस, 26, मानसिंह रोड, नई दिल्ली-110011  
GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE  
Jaisalmer House, 26, Mansingh Road, New Delhi-110011

D.O. No. A2J/NEJK01/2013 Pt

Dated : 12-05-2017

Dear Shri Jaiswal,

You may be aware that large number of cases pending in courts is a major challenge in the Access to Justice. All the stakeholders - the Government of India, the State Governments and the Judiciary have a shared responsibility to address this problem. Recently, the Hon'ble Chief Justice of India has appealed, in a letter addressed to all High Courts, to ensure expeditious disposal of such cases in a mission mode.

It has been decided by the Department of Justice (DoJ) to set up "227 district facilitation centres (DFCs)" in districts (including 27 districts of North Eastern states and the state of Jammu & Kashmir) where large number of such cases are pending. The DFC would be headed by a local retired judicial / executive officer with legal background to be hired by the DoJ and he would be designated as *Nyaya Mitra*. He will have considerable experience and understanding of judicial processes and resolving cases. The role of *Nyaya Mitra* will in no way impede the autonomy and independence of judiciary. Rather, he would play a consultative role in devising effective ways to reduce pendency and assist the litigants in need of legal aid.

You are, therefore, requested to advise interested eligible persons to apply for this new position online by visiting <http://www.nyayamitra.co.in>. The last date for online submission of application is 31<sup>st</sup> May, 2017. For any clarification the applicants may contact telephone nos. 011-23074401 and 23385332.

With regards,

Yours sincerely,

(S.C. Bamma)

Encls: (i). Application form  
(ii). Terms of reference

**Shri Prakash Chandra Jaiswal,**  
Registrar General,  
Patna High Court,  
Patna-800001.

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तीव्र एवं गुणवत्ता से परिपूर्ण न्याय प्रदान करने वाली कुशल विधिक एवं न्यायिक प्रणाली  
कानून के शासन में लोगों का विश्वास सुदृढ़ करती है।

An efficient legal and judicial system that delivers quick and quality justice  
reinforces the confidence of the people in the rule of law.

APPLICATION FORM FOR THE POSITION OF  
NYAYA MITRA

Please upload your  
latest photograph

1. Full Name of the Candidate: .....  
(in Capitals) .....
2. Date of Birth:       
Day Month Year
3. Gender: Write  Male  Female
4. Father's/Husband's Name: .....
5. Mailing Address (in block letters): .....  
.....  
..... Pin Code: .....
- Tel. No. : ..... Mobile: .....
- E.mail ID (if any): .....
6. Educational Qualifications : (Preference will be given to legal education) (Graduate and Post Graduate Only) \_\_\_\_\_  
\_\_\_\_\_
7. Copy of the official letter of superannuation and Pension Payment Order to be attached (Mandatory).
8. Identity proof – voter ID / Aadhar / Pension Card / Pan Card
9. Local Residence Proof : Passport / Electricity bill, Telephone bill, Aadhar / Gas Connection etc.

I hereby undertake that the information provided in the application form for the position of Nyaya Mitra is true to the best of my knowledge. I also agree that in case, any misrepresentation of facts / false statement is found, my application / engagement as Nyaya Mitra will be cancelled with immediate effect. Please click "submit" to submit your application.